ELECTION MATTER
URGENT

F.No. C-50/56/2020-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

*****

North Block, New Delhi- 110001
Dated: 9th March, 2021

To
The Chief Commissioner of Customs (Preventive)
Tiruchirapalli Zone,
No.1, Williams Road, Cantonment,
Tiruchirapalli- 620 001

Subject: General Elections to the Legislative Assemblies of Assam, Kerala, Puducherry, Tamil Nadu and West Bengal and some Bye-elections, 2021- Deployment of Expenditure Observers -Regarding.

Sir,

I am directed to enclose herewith Election Commission of India’s letter No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2021/Vol. I dated 08.03.2021 (copy enclosed) on the subject mentioned above and to inform that Election Commission of India has deployed Shri Dayanandan T, ITS (C&IT):2010 (R-20308) as Expenditure Observer of 137-Baruipur Purba AC and 140-Baruipur Paschim AC in General Election to Legislative Assembly of West Bengal, 2021 (Phase-III).

2. It is requested that the directions of the Election Commission of India may be communicated to Shri Dayanandan T, Joint Commissioner for strict compliance.

Yours faithfully,

(S.A. Ansari)

Encl. As Above.

Under Secretary to the Government of India
Tel: 23095529/E-mail: sa.ansari@nic.in

Copy to:

3. The website Manager, CBIC with the request to upload this letter along-with the enclosures on the official website of CBIC with a ticker.

4. Shri Anup Kumar Khakhlary, Under Secretary, Election Commission of India,
Nirvachan Sadan, Ashoka Road, New Delhi- 110001, w.r.t. the Commission’s letter referred above.

(S.A. Ansari)

Under Secretary to the Government of India
MOST IMMEDIATE

By Special Messenger/E-mail

ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
Dated: 08.03.2021

To

Shri. S. A. Ansari, Under Secretary (Ad. II) & Nodal Officer,
M/o Finance, Deptt. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Sub:- General Elections to Legislative Assemblies of Assam, Kerala, Puducherry, Tamil Nadu and West Bengal, and some Bye-elections, 2021-Deployment of Expenditure Observers – Reg.

Sir,


2. Under Section 13CC of the Representation of the People Act, 1950 and Section 28A of the Representation of the People Act, 1951, he will be deemed to be on deputation to the Election Commission during the period he is working as Observer. Working as Observer of the Election Commission he will be subject to the control, superintendence and discipline of the Election Commission with respect to his duties performed as Observer.

3. Observer is entitled for TA/DA as admissible on tour. He will draw TA/DA from his Ministry/Department/Office. The expenditure will be debitable to the Budget grant of his Ministry or Department/Office. He is also entitled to travel by air by any scheduled commercial flight of any airlines. However, whenever he travels by train, it shall be as per his entitled class.

5. The Expenditure Observer may be informed that-

(i) He is required to upload his photograph in the Personal Information Sheet on the Observer portal. This is required for printing of Identity Cards.

(ii) User id and password for accessing the Observer portal is ‘Observer Code’ mentioned against his name. He should change his passwords on first login, if he so wish.

(iii) He is requested to remain in contact with his Nodal Officer.

(iv) The deployment order indicating the State, District and Constituency is enclosed.

(v) He is required to make 3 visits to the assembly constituencies assigned to him as under:

   1\textsuperscript{st} visit – On the date of notification for 3 days (from 12.03.2021 to 14.03.2021)

   2\textsuperscript{nd} visit- Immediately after last date for withdrawal of candidatures and stay in the constituency up to poll day/re-poll, if any (from 22.03.2021 to 06.04.2021)

   3\textsuperscript{rd} visit- On 25\textsuperscript{th} day of declaration of result for 8 days (from 27.05.2021 to 03.06.2021)

6. You are requested to intimate the Expenditure Observer accordingly and deliver the deployment order to the Expenditure Observer concerned immediately. A compliance report in this regard is to be furnished to the Commission by 10\textsuperscript{th} March, 2021.

Yours faithfully,

\[Signature\]

(Anup Kumar Khakhlary)
Under Secretary
(khakhlaryanup@eci.gov.in)

Copy to : Chief Electoral Officer, West Bengal, Kolkata, for kind information and requested to intimate the DEO concerned. (By Camp Bag/e-mail)

\[Signature\]

(Anup Kumar Khakhlary)
Under Secretary